

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021**

Name of the Company:

Meenaben Khuman & Anr

V/s

MK Handicrafts Pvt Ltd & Anr

Section:

241-242 of the Companies Act, 2013.

ORDER

Learned PCS Mr. Vinit Nagar appeared for Petitioner.

No one appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 19.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of March, 2021

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)